NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CP/76/2016

NAME OF THE APPLICANT

: SOUTHERN GROUPU INDUSTRIES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HIS. K. RAMASOMY

Correl for Petetioner

antho

GV. HOHAN LOUMAR

ORDER

Counsel for petitioner present. The matter is adjourned for hearing submissions in respect of the observations made by the Regional Director. Put up on 30.11.2017.

-sd-

S Vijayaraghavan Member (Technical) -sd -

K Anantha Padmanabha Swamy Member (Judicial)

bc